Central Administrative Tribunal Principal Bench: New Delhi O.A. No.2766/97

New Delhi this the 27th day of July 1998

Hon'ble Shri N. Sahu, Member (A) Hon'ble Dr. A. Vedavalli, Member (J)

Shri C.G. Raphael, S/O Late Shri C.R. George, R/O: JG-3/165-C, Vikas Puri, NEW DELHI- 110018.

....Applicant

(Applicant in Person)

-Versus-

- Council of Scientific and Industrial Research through its Director General, Anusandhan Bhawan,
 Rafi Marg, New Delhi-110001.
- The Director National Institute of Science Communication, Dr. K.S. Krishnan Marg, New Delhi-110012.

......Respondents

(Dr. Dharam Raj, S.O. Departmental Representative)

ORDER (ORAL)

HON'BLE MR. N. SAHU, MEMBER (A):

Departmental representative has filed a copy of the order dated 22.7.98 of the National Institute of Science Communication, Dr. K.S. New Krishnan Marg. According to this taken on record. Delhi, which is order, the Institute has been pleased to approve the Jr. the post of the applicant from promotion of of to the post Senior Stenographer Applicant aggr**£e£e**s notionally w.e.f. 1.4.1990. this meets the relief prayed for in the O.A. Accordingly as the relief is met, the O.A. has become infructuous and accordingly dismissed.

(Dr. A. Vedavalli) Member (J)

(N. Sahu) Member (A)

/cc/